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THE GAUHATI HIGH COURT AT GUWAHATI
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM & ARUNACHAL PRADESH)**

NOTIFICATION

Dated Guwahati, the 6th Feb, 2013.

No.HC.XV 03/2013/63/RV. Pending initiation of disciplinary proceeding, Shri Roushan Lal, Additional Chief Judicial Magistrate, Nagaon, is placed under suspension.

Till further orders, his headquarters will be at Udalguri.


By Order,

Sd/- Robin Phukan
REGISTRAR (VIGILANCE)/C

Memo No. HC.XV.03/2013/ 64-93 /RV.,
Copy to :-

Date: 06.02.2013.

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
3. The District and Sessions Judge, Nagaon, Pin – 782001, for information. He is requested to ensure that the copy of this Notification is served upon Shri Roushan Lal Additional Chief Judicial Magistrate, Nagaon, immediately.
4. The District and Sessions Judge, Udalguri, Pin- 784509, for information.
5. The Chief Judicial Magistrate, Nagaon, Pin-782001, for information.
6. Shri Roushan Lal, Additional Chief Judicial Magistrate, Nagaon, Pin- 782001. He is directed to handover charge to the Chief Judicial Magistrate, Nagaon and proceed to Udalguri immediately and report to the District and Sessions Judge, Udalguri.
7. The Joint Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (Jud-I/Jud-II/Vig/Admin-I/Admin-II), Gauhati High Court, Guwahati.
9. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
10. The Treasury Officer, Nagaon, Pin-782001.
11. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Official Website of the Gauhati High Court.
12. The Superintendent (Appointment Section / Statement Section), Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....
..... Gauhati High Court, Guwahati.
14. C.A. to Registrar General/ Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati.


06-02-13
REGISTRAR (VIGILANCE)/C
